NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 573/(MAH)/2017

CORAM:

64

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2017

NAME OF THE PARTIES: M/s. Ceva Logistics India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Sunita Chavan Adv for Savan

i/b. Petationer

3 Chardratant Applicant

Mhadoshwar

Common Order

CSA 573/230-232/NCLT/MB/MAH/2017 CSA 574/230-232/NCLT/MB/MAH/2017

At request of the Respondent Counsel, list this matter on 29.6.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)